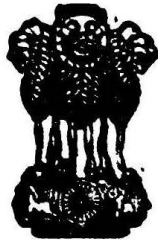


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTY-FOURTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Seventy-fourth Report.

2. The Committee met on the 22nd November, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th November, 1965.

3. The Members whose resolutions had been included in the List of Business for the 26th November, 1965 had been invited to present their views on the resolutions before the Committee. Sarvashri Krishna Deo Tripathi and P. K. Vasudevan Nair attended the sitting.

4. The Committee recommend the allocation of time as follows :—

- | | |
|--|----------|
| (1) Resolution regarding Democratic socialism. | 1½ hours |
| (2) Resolution regarding Modernisation of Indian Navy. | 1½ hours |
| (3) Resolution regarding Oil Industry. | 1½ hours |

NEW DELHI:

November 22, 1965.

Agrahayana 1, 1887 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'
Bills and Resolutions.